

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-514**

CP (CAA) No. 144/230/232/ND/2019

**IN THE MATTER OF:**

Itron Metering Solutions India Pvt Ltd. and Itron India Pvt. Ltd. ....Applicant

**SECTION**

U/s 230-232

**Order delivered on 01.12.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**


**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant : 1. Mr. Gyanendra Kumar, 2. Ms. Shikha Tandon, 3.  
Mr. Robin Grover  
For the Respondent : Adv. Shankari Mishra for RD, Sh. Sanjay Kumar,  
Easha & Poonam Datta for Income Tax Department,  
Ms. Hemlata Rawat Counsel for OL

**ORDER**

We have heard Counsel for Applicant. For arguments of RD and Applicant, post this matter on **08.12.2022**.

  
**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

  
**(JUSTICE TELAPROLU RAJANI)**  
**MEMBER (J)**

Khushboo